

"Unsatisfactory" (U) the State Government is to ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within a reasonable time period. Action Taken Reports (ATRs) of the road works graded as 'SRI' and 'U' by the State Quality Monitors are monitored by the respective State Governments. For road works graded as 'SRI' and 'U' on the basis of observations of National Quality Monitors, the Action Taken Reports for such cases, submitted by respective States are monitored by National Rural Roads Development Agency on a continuous basis.

Impact Assessment Study of PMGSY has been conducted by several organizations like 'National Baseline Study Report for PMGSY' by Lea Associates South Asia Pvt. Ltd. in 2010, Poverty & Social Impact Assessment of PMGSY by World Bank in 2014, Impact of Improved Rural Road Maintenance System under PMGSY by International Labour Organization (ILO) in 2015, Study on Rural Roads and morbidity in upland Odisha by University of Heidelberg in 2015 and Impact Assessment Study of PMGSY including Gender in Rajasthan by Birla Institute of Technology & Science (BITS), Pilani in 2015. All the above studies concluded positive impact on the socio-economic indices due to construction of rural roads.

#### **Delay in payment of wages under MGNREGA in Uttarakhand**

†2041. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the workers working under the MGNREGA in various districts of Uttarakhand have not been paid wages for a long time;

(b) if so, whether funds are being provided for payment of wages under MGNREGA in the State; and

(c) if so, the details of funds provided to various districts in the State during 2014 to December, 2016?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) As per Management Information System (MIS), details of district-wise liability of wages as on 17-03-2017 in Uttarakhand under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are given in Statement-I (*See below*).

(b) ₹ 37039.57 lakh have been provided for payment of wages under MGNREGA in the State.

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†Original notice of the question was received in Hindi.

(c) As per the information received from the State Government, the details of funds provided to various districts during 2014 to December, 2016 are given in Statement-II.

***Statement-I***

*Details of district-wise liability of wages as on 17.03.2017 in Uttarakhand under MGNREGA*

(₹ in Lakhs)

Sl. No.	District	Wage liability
1.	Almora	52.79
2.	Bageshwar	112.42
3.	Chamoli	700.21
4.	Champawat	39.21
5.	Dehradun	134.87
6.	Haridwar	108.16
7.	Nainital	20.93
8.	Pauri	192.25
9.	Pithoragarh	24.54
10.	Rudraprayag	37.69
11.	Tehri	316.07
12.	US Nagar	9.4
13.	Uttarkashi	145.88
	TOTAL	1894.42

***Statement-II***

*Details of funds provided to various districts during 2014 to December 2016*

(in ₹ lakh)

Sl. No.	District	2014-15	2015-16	Upto December, 2016
1	2	3	4	5
1.	Almora	1145.46	1667.29	2200.71

1	2	3	4	5
2.	Bageshwar	756.67	1184.67	1829.69
3.	Chamoli	4090.49	4752.05	4791.88
4.	Champawat	891.69	1120.60	1702.13
5.	Dehradun	602.45	1614.39	2491.94
6.	Haridwar	860.21	1630.85	1455.55
7.	Nainital	731.52	1293.31	1877.65
8.	Pauri	2285.82	4086.16	4784.42
9.	Pithoragarh	1884.69	2260.82	3545.30
10.	Rudraprayag	1155.12	1843.96	1822.13
11.	Tehri	2242.87	5961.06	6831.46
12.	US Nagar	957.77	1855.00	2109.98
13.	Uttarkashi	1640.06	3184.19	4473.28
TOTAL		19244.82	32454.35	39916.12

#### Release of MGNREGA funds to drought hit States

2042. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of drought declared by various States during the last three years and current year, year-wise and State-wise;

(b) when were the proposals for assistance submitted to the Ministry, State-wise and the action taken on each of such proposal, proposal-wise, year-wise and State-wise;

(c) whether Supreme Court has taken strong objection to Ministry's enormous delay in releasing funds to drought-hit States under MGNREGA and asked Government to submit a detailed chart of 10 drought-hit States and specify number of people and districts, including villages, affected by it; and

(d) if so, action taken by the Ministry thereon?